

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND RAFFLES
(REVENUE DEPT)

.....
New Delhi, the 13th Sept., 1976.

NOTIFICATION
INCOME TAX

No. 1489 (F.No.404/7/76-ITCC): The appointment of Shri A.H. Prasad as Tax Recovery Officer made under Notification No. 1157 (F.No.404/98/75-ITCC) dated 25.11.1975 is hereby cancelled.

2. This Notification shall come into force with effect from the date he hands over charge of Tax Recovery Officer.

Sd/-
(V.P. MITTAL)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

The Manager,
Government of India Press,
New Delhi.

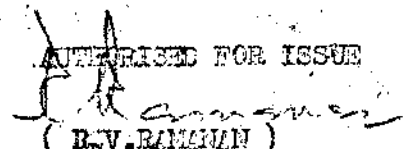
No. 1489 (F.No.404/7/76-ITCC)

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DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE


(B.V. RAMANI)
ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (RS&P)

NO. CC/ITCC/1476/357/RSP/76